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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/1/2016

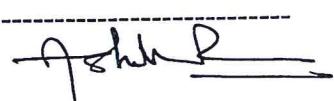
NAME OF THE PETITIONER(S) : R. Doraisamy and D. Dhanalakshmi

NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & others

SECTION : 397/398

SI.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1. R. VEDHYASANKAR  
R. Ashok Kumar } Counsel for P-1 to 5



2. Sandeep Kumar  
P. Hafeeza Sharifeen Nam  
For Resp. 2-6



**ORDER**

Counsel for both the parties present. Pleadings are completed, the matter is posted for arguments. Put up on 14.03.2018 at 10.30 AM.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)